of the issues of concern in this regard pertains to issue of 'NOC' by the Army. The Government has entrusted enquiry to CBI with a view to get the matter thoroughly investigated and fix responsibilities.

### Progress made by interlocutors in Kashmir

2224. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a)     the purpose behind appointing interlocutors in Kashmir;

(b)     the procedure adapted for appointing the interlocutors;

(c)     did interlocutors meet the families of soldiers and other security forces;

(d)     the number of visits by the interlocutors and total expenses incurred thereon; and

(e)     the details of progress made by the interlocutors since the formation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) and (b) The Interlocutors have been appointed by the Government, from among eminent persons with experience in specific fields, in order to engage with all sections of the people in Jammu & Kashmir and to hold sustained dialogue on the possibilities of a political solution to bring about peace and harmony in the State.

(c)     There are no Government directions to the interlocutors on whom to meet.

(d)     The Interlocutors have undertaken five visits to Jammu & Kashmir and have met with a wide range of cross section of the people in the State. The expenditure on the visits of Interlocutors is met on actual basis by the Government.

(e)     The interlocutors have been able to persuade a number of stakeholders to offer their suggestions.

### Charging more toll tax from commercial vehicles entering Delhi

†2225. SHRI MOTILAL VORA:

      SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a)     whether Government is aware that the contractor company has been charging 40 per cent more toll than the prescribed rate for the last three years from the commercial vehicles entering Delhi;

(b)     if so, the authority on whose direction the contractor company is charging more amount; and

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†Original notice of the question was received in Hindi.

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